NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

211. C.A.(CAA)/30(MB)2024

IN THE MATTER OF
Keystone Realtors Limited

U/s 230-232 & 234 of the Companies Act, 2013

Order Delivered on 20.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:
For the Applicant: Adv. Anindya Basarkod (PH)

For the Respondent:

ORDER

Counsel for the Petitioner is directed to supply the hard copy of the application. Adjourned to **03.04.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/